Electronics and Information Technology, under sub-section (3) of Section 87 of the Information Technology Act, 2000:-

- (1) G.S.R. 808(E)., dated the 31st October, 2023, publishing the Information Technology (Qualification and Experience of Adjudicating Officers and Manner of Holding Enquiry) Amendment Rules, 2023.
- (2) G.S.R. 133(E)., dated the 26th February, 2024, publishing the Information Technology (Procedure and Safeguards for Interception, Monitoring and Decryption of Information) Amendment Rules, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 83/18/24]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
 - (a) Annual Report and Accounts of the National Informatics Centre Services Incorporated (NICSI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
 - (b) Review by Government on the working of the above Company.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 84/18/24]

Notification of the Ministry of Power

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Power Notification No. G.S.R. 873(E)., dated the 4th December, 2023, publishing the Bureau of Energy Efficiency Appointment and Terms and Conditions of Service of Deputy Director General (NMEEE) Amendment Rules, 2023, under Section 59 of the Energy Conservation Act, 2001.

[Placed in Library. See No. L.T. 147/18/24]

Report and Accounts (2022-23) of NSKFDC, New Delhi and Dr. Ambedkar Foundation, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table:-

- (A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Twenty-sixth Annual Report and Accounts of the National SafaiKaramcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 86/18/24]

- (B) A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of Dr. Ambedkar Foundation, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Explanatory Note by Government on the working of the above Foundation for the year 2022-23.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 85/18/24]

Report and Accounts (2022-23) of Rashtriya Raksha University, Gandhinagar, Gujarat and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय)ः महोदय, मैं राष्ट्रीय रक्षा विश्वविद्यालय अधिनियम, 2020 की धारा 34 की उप धारा (3) और धारा 32 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23.
- (b) Annual Accounts of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23 and the Audit Report thereon.

[Placed in Library. See No. L.T. 89/18/24]

- I. Notifications of the Ministry of Labour and Employment
- II. Report and Accounts (2022-23) of MSME- Technology Centre Kanpur, Uttar Pradesh and related papers